

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7310- JK (LD) of 2026

DATED:- 16 - 06 - 2026

Sanction is hereby accorded to the appointment of Mr Mohammad Yousuf Ganai, District Social Welfare Officer Srinagar as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:-16.06.2026

No:- LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned.
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 7310- JK (LD) of 2026 dated 16.06.2026

S. No.	Case No.	Title of the case
1	OWP No. 548/2018	Ms. Kashmir College of Computer Science & Business Administration & Ors Vs UOI & Ors
2	OWP No. 527/2018	ICI Computer Education Anantnag. & Ors Vs UOI & Ors
3	OWP No. 1895/2018	Kirmani Institute of information technology & Ors Vs UOI & Ors
4	OWP No. 1719/2018	M/s Helpage Institute of Technology Kangan Ganderbal & Ors Vs UOI & Ors
5	OWP No. 758/2018	Geo soft Computer Institute & Information Technology Namblabal Pampore & Ors Vs UOI & Ors
6	OWP No. 328/2018	G. Tech College of Computer Education. Qazigund & Ors Vs UOI & Ors
7	OWP No. 03/2018	A One Academy of Appolied Technologies & Ors Vs UOI & Ors
8	OWP No. 05/2018	MIPS Technologies & Ors Vs UOI & Ors
9	OWP No. 14/2018	Al-Gousia Computer Education & Ors Vs UOI & Ors
10	OWP no. 283/2018	Swift information Technology & Ors Vs UOI & Ors
11	OWP no. 253/2018	Infonet Computers & Ors Vs UOI & Ors
12	T.A No. 3883/2021 CAT Bench Srinagar	Zubaida Akhter Vs UT of J&K and Ors
13	WP(C) No. 1312/2024	Rabiya Inayat & Ors Vs UOI & Ors
14	WP(C) No. 258/2025	Qaiser Jahan & Ors Vs UOI & Ors
15	WP(C) No. 2260/2024	Rabiya Inayat & Ors Vs UOI & Ors
16	WP(C) No. 2570/2021	Yasmeena Kounsar & Ors Vs UOI & Ors

Neeraj *Im*